

**Conversion of Lease Hold System  
to freehold**

\*111. SHRI M. RAMGOPAL  
REDDY :

SHRI NAWAL KISHORE  
SHARMA :

Will the Minister of WORKS  
AND HOUSING be pleased to  
state :

(a) whether Government have  
taken any decision regarding con-  
version of lease hold system into  
freehold in respect of D. D. A. lands  
in Delhi; and

(b) if so, what are the details in  
this regard ?

THE MINISTER OF PARLIA-  
MENTARY AFFAIRS AND  
WORKS AND HOUSING (SHRI  
BHISHMA NARAIN SINGH) :

(a) No, Sir.

(b) Question does not arise.

**Subarnarekha Irrigation Project**

\*113. SHRIMATI JAYANTI  
PATNAIK : Will the Minister of  
IRRIGATION be pleased to state :

(a) the estimated cost of the inter-  
State Orissa-Bihar Subarnarekha  
Irrigation Project;

(b) whether the above Irrigation  
Project is proposed to be started  
during 1982-83;

(c) if so, when are the main works  
of the proposed Subarnarekha Irriga-  
tion Project likely to be started in  
the above financial year; and

(b) the details about the progress  
made so far ?

THE MINISTER OF IRRIGA-  
TION (SHRI KEDAR PANDAY) :  
(a) The estimated cost of the inter-  
State multipurpose Subarnarekha  
Project prepared by the Government  
of Bihar is Rs. 430.90 crores, which  
includes share cost of West Bengal  
and Orissa in respect of works in  
Bihar to the extent of Rs. 4.85 crores  
and Rs. 97.57 crores respectively.

The estimated cost of the  
Subarnarekha Irrigation Project in  
Orissa is Rs. 216.55 crores as inti-  
mated by the State Government.

The estimated cost of the Subarna-  
rekha barrage in West Bengal is  
Rs. 61 crores approximately as inti-  
mated by the State Government.

(b) to (d). Preliminary works on  
the Subarnarekha Project in Bihar  
have already been taken up and  
expenditure of Rs. 20.51 crores has  
been incurred upto March, 1981.  
Additional expenditure of Rs. 11.70  
crores is anticipated during the year  
1981-82. No work on the Subarna-  
rekha Project in Orissa has yet been  
taken up.

**Purchase of Farm Produce at  
Support Prices**

\*114 SHRI MAGANBHAJ BA-  
ROT : Will the Minister of  
AGRICULTURE be pleased to state :

(a) whether Government have taken  
steps so that the farmers bringing  
their produce to markets are not  
exploited by un-scrupulous traders,  
especially as a record harvest is  
expected to take place ;

(b) will Government make it  
known widely its commitment to  
purchase at the support price what-  
ever foodgrains are offered for  
sale by the farmers ;

(c) what arrangements have  
been made for storage of the large

quantities of produce that are likely to be offered for sale by the farmers ; and

(d) whether any changes have been made in the procedures for ensuring the least possible waste of time to the farmers and for prompt payment of the purchase value to them ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH):

(a) Necessary arrangements for offering price support to farmers are made well in time every year and will be made this year also.

(b) Yes, Sir.

(c) Adequate arrangements are being made for storage of procured grain. If necessary, additional accommodation will be hired during the peak procurement season.

(d) Even according to the existing procedure payments are being made promptly. Changes if called for by circumstances shall be made to ensure that farmer's interests remain protected.

#### **Restriction on Sale of Loose Vanaspati Ghee**

\*115. SHRI RAM SINGH SHAKYA :  
SHRI SHEO SARAN VERMA :

Will the Minister of CIVIL SUPPLIES be pleased to refer to the reply given on 21 December, 1981 to Unstarred Question No. 4875 regarding curb on sale of vanaspati in Delhi and lay a statement showing :

(a) reasons for imposing restrictions on the sale of loose vanaspati ghee and in bulk packs while no such restriction has been put on the

sale of smaller packs, thereby helping multinationals to earn more profit and cause difficulties for the consumers;

(b) steps taken to ensure that 90 percent of the vanaspati ghee is packed in bulk packs of 16.5 kg and the remainder in small packs; and

(c) the total production of vanaspati ghee by DCM Chemicals and Ganesh Flour Mills, Delhi from December, 1981 till to-date indicating the quantities packed in 16.5 kg, 5 kg, 4 kg, 2 kg and 1 kg tins separately together with the disposal thereof along with reasons for packing more ghee in small tins than 16.5 kg tins?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) :

(a) to (c). With a view to providing relief to the common consumer, the Delhi Administration considered it necessary to regulate the distribution of vanaspati in bulk packs as well as in loose form. Accordingly, the retailers have been put under a legal obligation to sell vanaspati in loose form at the scale of 5 kg. per fortnight against food cards. However, no food card is required if the demand of the consumer is upto 1 kg. only. Vanaspati in small packs is mainly consumed by the well off consumers. Since the prices of vanaspati in small packs are considerably higher than those in loose form, it has not been considered necessary to put any restrictions or regulations on the sale of vanaspati in small packs. Moreover, there is no scarcity of small packs in the market.

Keeping in view the total monthly production of vanaspati in Delhi, the Delhi Administration has considered the present ratio of bulk packs to small packs as sufficient to meet